

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

12:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1577 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Anuj Shrikant Tiberewala Vs. Minwool Rock Fibres Ltd.	IZ. Merchant
2.	I.A. No. 1578 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	C.P. Ispat Pvt. Ltd. Vs. Maan Steel Power Ltd. & Ors.	Soumya Dutta
3.	I.A. No. 1579 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Maya Gupta Liquidator of PD Advisory Services LLP Vs. Ritesh Agarwal & Ors.	Kunal Godhwanis
4.	I.A. No. 1581 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Narender Jindal Vs. Sharda Ma Enterprises Pvt. Ltd. & Ors.	K.K.R Das

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By order
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Assistant Registrar